

(c) the amount sanctioned;

(d) whether any grants were made during the First Five Year Plan period,

(e) if so, the amount thereof, and

(f) how many Higher Secondary Schools have been converted into Multi-purpose Schools during the first plan period?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrinani): (a) Yes, Sir, but the grants related to the conversion of high schools and not Higher Secondary Schools

(b) Rs 12,07,700/

(c) Rs 6,03,850/-

(d) Yes, Sir

(e) Rs 5,85,420/-

(f) Nil, Sir

Travelling Allowances of Ministers

745. Shri Surendranath Dwivedy: Will the Minister of Home Affairs be pleased to state

(a) the money expended on Ministers' and Deputy Ministers' tours within and without the country since the beginning of the current financial year,

(b) the breakdown of the figure Ministry-wise,

(c) the amount spent on the Prime Minister's last European tour; and

(d) how much money has been spent on the Defence Minister's latest trips to the United States, West Asia and Europe?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) to (d) The information is being collected and will be laid on the Table of Lok Sabha as soon as possible.

Mining Licences

746. Shri Krishniah: Will the Minister of Steel, Mines and Fuel be pleased to state the reasons why there is delay in the issue of licences to the mine owners in Andhra Pradesh dealing in iron ore, when their ores are recommended by the State Government and sent for approval?

The Minister of Mines and Oil (Shri K. D. Malaviya): The actual position is that of the 27 applications recommended by the Andhra Pradesh Government in recent months, 10 have been approved by the Central Government, 14 awaiting further details from the State Government and 3 have had to be referred to the Geological Survey of India for technical advice I cannot, therefore, agree that there has been any delay on the part of the Udon Government. Such delay as has taken place is due to the insufficient information furnished in the first instance which has entailed requests for clarification.

Destruction of Tobacco Crops

747. Shri Awasthi: Will the Minister of Finance be pleased to state:

(a) whether a number of tobacco growers in the country have applied for permission to destroy their crops this year,

(b) if so, the number of such applicants from each tobacco-growing State and the decision of Government in this matter, and

(c) the quantity of tobacco found surplus due to high rate of duty by the growers during the period from 1950 to 1956?

The Minister of Finance (Shri T. T. Krishnamachari): (a) and (b). The required information is not readily available. If the information is to be collected, all the Range Officers whose number over two thousand, spread throughout the country, have to be addressed which will involve heavy

cost and considerable amount of labour and time.

(c) This information is not available.

Harijan Welfare Board

748. Shri Thimmatah: Will the Minister of Home Affairs be pleased to state:

(a) whether the Harijan Welfare Board and the Tribal Welfare Board have been reconstituted; and

(b) if so, the names of members of these Boards?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) Yes, Sir.

(b) Copies of the Resolutions issued in this connection are placed on the Table of Lok Sabha. [See Appendix III, annexure No. 47].

Pakistan Nationals in Bombay

749. Shri M. B. Thakore: Will the Minister of Home Affairs be pleased to state the total number of Pakistan nationals who have come over to Bombay State and parts of Gujerat during 1956-57 to stay permanently?

The Minister of State in the Ministry of Home Affairs (Shri Datar): The information is being collected and will be laid on the Table of Lok Sabha as soon as it is available.

पश्चिम एशियाई देशों के साथ सांस्कृतिक संबंध

७५०. श्री ह० क० जर्ना : क्या शिक्षा और वैज्ञानिक विशेषज्ञा मंत्रो यह बताने की कृपा करेंगे कि :

(क) पश्चिम एशियाई देशों के साथ सम्बन्ध दृढ़ करने के लिये आयोजित विभिन्न सांस्कृतिक कार्यक्रमों पर भारत सरकार ने १९५६-५७ में कितना खर्च किया; और

(ख) पश्चिम एशियाई देशों के भारत आने वाले व्यक्तियों और प्रतिनिधि मंडलों पर भारत सरकार ने १९५६-५७ में कितना खर्च किया ?

शिक्षा और वैज्ञानिक विशेषज्ञा मंत्रालय में राज्यमंत्री (डा० का० जर्नाजी) (क) १,०५,००३ रुपये, २६ नये वैज्ञे ।

(ख) ११,३५० रुपये, ७२ नये वैज्ञे ।

Southern Zonal Council

751. Shri B. S. Murthy: Will the Minister of Home Affairs be pleased to refer to the answer given to Starred Question No. 350 on the 25th July, 1957 and state:

(a) the estimated annual expenditure of the office of the Southern Zonal Council and the share borne by the parties concerned;

(b) the authority under which this office functions; and

(c) whether it works as a liaison or the agent of the Centre?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) The estimated annual expenditure on the office of the Southern Zonal Council is Rs. 90,200, which will be wholly borne by the Central Government.

(b) The office of the Zonal Council functions under the Chairman of the Council.

(c) No.

Regular Temporary Establishment of Assistants

752. Shri Balmiki: Will the Minister of Home Affairs be pleased to state:

(a) the quotas reserved for each category of temporary Assistants in the new Regular Temporary Establishment;

(b) whether it is a fact that new Regular Temporary Establishment of Assistants has not been announced for a long time; and

(c) the date by which Government propose to bring out another Regular Temporary Establishment of Assistants?